

(2)

Registry is directed to issue notice to the R3, who has been arrayed as a party in the present Petition, returnable on 16.07.2024. In addition to above, the Applicant is also directed to issue notice to R3 by all available means i.e., e-mail, Registered Post and file affidavit of service enclosing therewith a proof of service of notice served on R3 at least three days before the next date of hearing.

R3 is at liberty to file reply affidavit if any, at least two days before the next date of hearing, after serving copy of the same on the other side.

List the matter for further consideration on **16.07.2024**.

IA(IBC)/263 /KOB/2024 in CP(IB)/05/KOB/2021

This is an IA bearing No. 263/KOB/2024 filed by Ms. Mary Kutty George & Another (Applicants herein) under Section 60(5) of IBC, 2016 read with Rule 11 & 32 of the NCLT Rules, 2016 seeking various reliefs under the prayer clauses under Prayer Clauses (a) & (b). In the said application, M/s. Samson and Sons Builders and Developers Private Limited (Corporate Debtor) is arrayed as the respondent.

Learned Counsel, Mr. Liju V Stephen appears on behalf of the Applicant through virtual mode. Learned Counsel, Mr. Vinod P V appears on behalf of Respondent and seeks waiver of service of notice. Learned RP, Mr. K Parameswaran Nair is physically present in court. The service of notice waived. Counsel for Respondent seeks time to file reply affidavit. Time granted, let the same be filed at least two days before the next date fixed for hearing. copy of the reply affidavit shall be served on the other side.

List the matter for further consideration on **16.07.2024**.

(3)

IA(IBC)/264/KOB/2024 IN IA(IBC)/215/KOB/2023 in CP(IB)/05/KOB/2021

This is an IA bearing No. 264/KOB/2024 filed by the Applicant under Section 60(5) of IBC, 2016 read with Rule 11 & 32 of the NCLT Rules, 2016 seeking to implead the Applicant herein as party to the IA(IBC)/215/KOB/2023.

Learned Counsel, Mr. Liju V Stephen appears on behalf of the Applicant through virtual mode. Learned Counsel, Mr. Vinod P V appears physically along with Learned RP, Mr. K Parameswaran Nair.

Matter renotified to **16.07.2024**.

IA(IBC)/262/ KOB/2024 IN IA(IBC)/216/KOB/2023 in CP(IB)/05/KOB/2021

This is an IA bearing No. 262/KOB/2024 filed by the Applicant under Section 60(5) of IBC, 2016 read with Rule 11 & 32 of the NCLT Rules, 2016 seeking to implead the Applicant herein as party to the IA(IBC)/216/KOB/2023.

Learned Counsel, Mr. Liju V Stephen appears on behalf of the Applicant through virtual mode. Learned Counsel, Mr. Vinod P V appears physically along with Learned RP, Mr. K Parameswaran Nair.

Matter renotified to **16.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**